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Title: Statement laid regarding status of implementation of the recommendation contained in 21<sup>st</sup> and 24<sup>th</sup> Reports of Standing Committee on Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to lay the statement on the status of implementation of the recommendations contained in the 21<sup>st</sup> and 24<sup>th</sup> Reports of the Parliamentary Standing Committee on Railways in pursuance of the direction 73A of hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated 1<sup>st</sup> September, 2004.

The 21<sup>st</sup> Report of the Committee on 'Terminal Facilities in Metropolitan Cities' presented to the Lok Sabha on 25.7.2006 contained 11 recommendations and Action Taken Notes thereon were furnished to the Committee on 27.2.2007 (English version) and on 6.3.2007 (Hindi version).

The 24<sup>th</sup> Report of the Committee on 'Land Management' presented to the Lok Sabha on 28.11.2006 contained 11 recommendations and Action Taken Notes thereon have been furnished to the Committee on 18.1.2007 (both English and Hindi versions).

Statements showing details of all the recommendations contained in these Reports and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

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\* Laid on the Table and also placed in Library, See No. LT – 6626/07